

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

39. MA 060/01017/2015 IN O.A. No. 060/00141/2014

(Harish Chand VS. UOI & ORS.)

12.08.2016

Present: Mr. Anirudh Gupta, proxy counsel for the applicant.
Mr. Ram Lal Gupta, counsel for the respondents.

1. Learned counsel for the respondents has produced a copy of order dated 11.08.2016 whereby the authorities have offered appointment to the applicant as Postal Assistant. The same is taken on record.
2. Based thereupon, he submitted that the respondents have complied with the order, therefore, present MA may be disposed of having been rendered infructuous.
3. Learned proxy counsel for the petitioner does not object to factual accuracy of the statement.
4. In view thereof, the present MA is disposed of having rendered infructuous.

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**(UDAY KUMAR VARMA)
MEMBER (A)**

J
**(SANJEEV KAUSHIK)
MEMBER (J)**

JK